

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 20th August, 2021

HC.XI-07/2021/110/RC ## In suppression of all previous orders, the Gauhati High Court has been pleased to amend Chapter XI (Criminal Business) of the Gauhati High Court Rules in the following manner:

The following Rule 7A will be inserted after the existing Rule 7:

"Rule 7A:

Any bail application(s) filed in a particular case after rejection of the earlier application(s) in the same matter shall be listed as far as practicable before the same Hon'ble Judge, if available, who had rejected the earlier bail application(s). Such second/subsequent bail application(s) shall be listed as per roster in the event of non availability of the Hon'ble Judge in the concerned station."

By Order,

Sd/- Raktim Duarah

REGISTRAR GENERAL

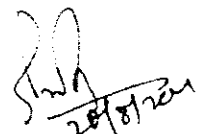
Memo HC.XI-07/2021/111-127/RC

Dated 20.08.2021

Copy to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Nagaland, Department of Justice and Law, Kohima.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.

Contd..


20/08/2021

5. The Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/Registrar (Estt.), Gauhati High Court, Guwahati.
6. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
8. The Joint Registrar, _____, Gauhati High Court, Guwahati
9. The Deputy Registrar, _____, Gauhati High Court, Guwahati
10. The District and Sessions Judge, Kamrup (Metro), Guwahati/ Kamrup, Amingaon/ Nalbari/ Barpeta/ Bongaigaon/ Dhubri/ Kokrajhar/ Goalpara/ Darrang, Mangaldoi/ Udalguri/ Sonitpur, Tezpur/ Lakhimpur, North Lakhimpur/ Dhemajii/ Dibrugarh/ Tinsukia/ Jorhat/ Sivasagar/ Golaghat/ Nagaon/ Morigaon/ Cachar, Silchar / Karimganj/ Hailakandi/ Chirang/ Karbi Anglong/ Dima Hasao/ Baksa/Hojai/Charaideo
11. The Chief Judicial Magistrate, _____.
12. The Deputy Director (Printing & Stationary), Assam Govt. Press, Bamuni maidam, Guwahati-21.
(He is requested to publish the Notification in the next issue of the Assam Gazette)
13. The Project Manager, Gauhati High Court, Guwahati,
(He is requested to upload the notification in the High Court website.)
14. The P.S. to Hon'ble Mr./Mrs. Justice _____,
Gauhati High Court, Guwahati.
15. The Librarian –Cum– Research Officer, Gauhati High Court, Guwahati.
16. The AO(J), _____, Gauhati High Court, Guwahati
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL
20/10/21